

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 730 of 2014**

Parsuram Singh ..... Petitioner

**Versus**

The State of Jharkhand & Ors. .... Respondents

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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For the Petitioner : Ms. Neha Bhardwaj, Advocate

For the Respondents : Mr. Rohan Kashyap, Ac to G.A-II  
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**03/ 03.09.2021** Heard through V.C.

2. With consent of learned counsel for the parties, put  
up this case on **04.10.2021**.

**(Deepak Roshan, J.)**